

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 205**  
**CP-108/ND/2023**  
**Contt.Pett.-04/2024**

**IN THE MATTER OF:**

**Mr. Ram Parshotam Mittal and Others** ... **Applicant/Petitioner**

**Versus**

**Hotel Queen Road Private Limited and Others** ... **Respondent**

**Under Section:241(1) & 242(4) Comp. Act**

**Order delivered on 12.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Abhishek Anand, Adv. Kashish Rehan

**For the Respondent** : Sr. Adv. Jayant Bhushan, Adv. Ranjana Roy, Adv. Vasudha Sen, Adv. K. Hema

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

In the wake of the order passed in IA-22/2024, let the petitions be listed on 27.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**